NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.100/	-	For Clarifica-	621A	Pune-Embassy Projects Pvt. Ltd., Vs
2017		tion	(220)	ROC, Karnataka

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1 •	THIRUPAL CHORIGE	Petitiones	Logaly
	PCS		

PCS for petitioner is present. The matter is listed today for further hearing. PCS reported that registration of the order of merger passed by this Tribunal connected to this company is pending with the ROC for non receipt of compounding order in which this application is filed for compounding before this Tribunal.

This Tribunal directed the PCS to satisfy as to how this petition is maintainable before this Tribunal. Therefore, the matter is again listed on 09.10.2017 for further clarification.

MEMBER (J)